

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-525
CP-130/131/ND/2023

IN THE MATTER OF:

P & R Infraprojects Ltd.

.....Applicant

Vs.

Ministry of Corporate Affairs & Anr.

.....Respondent

SECTION

U/s 131 Co. Act

Order delivered on 03.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **04.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)